

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 12th February, 2020

No.HC.V-9/2013(Pt)/ 112 /Estt.## In the interest of office administration and in supersession of all previous order(s), the following Officers of this Registry are transferred and posted as follows, with immediate effect, until further order(s).

Sl. No.	Name of the Officer and designation	Transferred and posted as
1.	Sri Indra Mohan Baruah, Deputy Registrar (Judicial-IV)	Deputy Registrar (Judicial-IV). Shall look after all the works related to Shredder room, digitization. Shall supervise the works of the Despatch, Record Room, Criminal Revision and Civil Rule (Disposal) Sections temporarily and until further order(s). Shall also act as the signatory of all the Judicial Sections in the old block and new block, as and when required.
2.	Sri Bipul Baishya, Assistant Registrar (Filing)	Assistant Registrar (Filing). Shall supervise and look after all the works of the Filing Section. He shall act as the In-charge of the Filing Section. Shall supervise the distribution of case files amongst the Stamp Reporters and Commissioner of Affidavits and shall monitor the matter for early reporting and listing of cases. He shall also act as Stamp Reporter and Commissioner of Affidavit, as and when required.
3.	Sri Jayanta Kr. Nandi, Assistant Registrar (Judicial-II)	Assistant Registrar (Judicial-II) Shall work as Stamp Reporter and Commissioner of Affidavit temporarily and until further order(s), in addition to his own duties allotted vide office Orders No. HC.V-9/2013(Pt)/400/Estt. dtd. 19.5.2018, HC.V-9/2013(Pt)/566/Estt. dtd. 22.6.2018 and HC.V-9/2013(Pt-)/410/Estt. dtd. 20.5.2019.
4.	Smt. Cham Chun Nahar Ahmed, Assistant Registrar (Record and Despatch)	Assistant Registrar (Record and Despatch) Shall work as Stamp Reporter and Commissioner of Affidavit temporarily and until further order(s), in addition to her own duties allotted vide office Order No. HC.V-9/2013(Pt)/261/Estt. dtd. 28.3.2019.
5.	Smt. Utpala Phukan, Assistant Registrar (Judicial-IV)	Assistant Registrar (Judicial-IV) Shall work as Stamp Reporter and Commissioner of Affidavit temporarily and until further order(s), in addition to her own duties allotted vide office Order No. HC.V-9/2013(Pt)/692/Estt. dtd. 12.9.2019.
6.	Sri Neil Jongske Sangma, AOJ, Civil Appeal (ROS/Contempt) Section	AOJ, Filing Section. Shall work as Stamp Reporter and Commissioner of Affidavit.

7.	Sri Newman J. Sagnma, AOJ, Civil Appeal (FA) Section	Shall look after the works of the Civil Appeal (ROS/Contempt) Section, in addition to his own duties, till posting of an AOJ on regular basis in the Civil Appeal (ROS/Contempt) Section.
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By order


REGISTRAR GENERAL

Memo No. HC.V-9/2013(Pt)/ P12A/Estt.

Dtd. 12.2.2020

Copy for information and necessary action to :-

1. The Registrar (Vig.)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar,, Gauhati High Court, Guwahati.
4. The Dy. Registrar,, Gauhati High Court, Guwahati.
5. The Assistant Registrar,, Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
7. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice, Gauhati High Court, Guwahati.
8. The AOJ (_____), Gauhati High Court, Guwahati.
9. CA to the Registrar General/Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
10. Order File/Personal File.
11. All persons concerned.


REGISTRAR GENERAL